## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 334 OF 2017**

Dated: 1<sup>st</sup> November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Assam Power Distribution Company Ltd. .... Appellant(s)

Versus

ONGC Tripura Power Company Limited & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Avijit Roy a/w

Counsel for the Respondent(s) : Mr. Parinay D. Shah for R-1

Ms. Ritika Singhal for R-1

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **22.01.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

Js/kt